

ITEM NO.99

REGISTRAR COURT. 2

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 16617/2014

BSNL

Petitioner(s)

VERSUS

COMMNR.TRADE TAX, U.P.

Respondent(s)

(with interim relief and office report)

WITH

SLP(C) No. 22463/2014

(With appln.(s) for exemption from filing O.T. and Interim Relief)

Date : 08/01/2015 These petitions were called on for hearing today.

For Petitioner(s) Mr. Ajay Kumar,Adv.
Mr. Rajiv Tyagi,Adv.

For Respondent(s) Mr. Mukesh Verma,Adv.
Mr. Ravi Prakash Mehrotra,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Learned counsel for the sole respondent seeks and is given
four weeks' time as last chance to file the counter affidavit.

List again on 17.3.2015.

(M K HANJURA)
Registrar

MG